

श्री प्र० प्र० जैन : ईस्टर्न यू० पी० के लिए हम ने इस वक़्त तक एक लाख टन से ऊपर अनाज दिया है और इस महीने हम उन को चालीस हजार टन गोदू देने जा रहे हैं। इस के अलावा उत्तर प्रदेश गवर्नमेंट ने साठ हजार टन चना खरीदा है, जिससे जितना नुकसान होगा, उस का पचास फ़ीसदी बतौर सहायता के हम देंगे। इस वक़्त उत्तर प्रदेश गवर्नमेंट के पास—इस बारे में मैं ने कल बातचीत की थी—करीब करीब ७५,८० हजार टन अनाज के स्टॉक्स मौजूद हैं। इस के अलावा चालीस हजार टन हम और देने जा रहे हैं। यह बहुत भारी मिक़दार में अनाज है।

**Shrimati Benu Chakravartty:** In view of the fact that this need for injecting some purchasing power into the people has become a chronic affair, may I know whether in this discussion which the hon. Minister had with the State Government any effort was made to integrate the developmental plans on the basis of test relief and the relief which is being given by the Central Government by way of chana or barley or other coarse grains for distribution as doles?

**Shri A. P. Jain:** The question of want of purchasing power is much larger than the responsibility of this Ministry. Obviously I could not take up that question. I took up the question of making adequate supplies available to the State Government, and I can say with confidence that I have done so.

**Shri Ansar Harvani:** Certain Opposition parties have made allegations of starvation deaths in Eastern U.P. Has the Government made any enquiries and if so, what are the results?

**Mr. Speaker:** That was answered some time ago.

**Shri A. P. Jain:** I can deny it categorically. I have made enquiries of the U.P. Government, and they have communicated to me in writing that all cases of starvation deaths that were brought to their notice have

been carefully examined and that there is not a single case of starvation death. This is what the U.P. Government have conveyed to us.

**Shri Bishwanath Roy:** In view of the serious food situation in Eastern U.P., may I know whether the number of fair price shops would be increased?

**Shri A. P. Jain:** They have got between 1,200 and 1,500 shops and they are going to increase them.

**Shri Ranga:** Have any relief works been organised in U.P., especially in those areas where scarcity conditions are prevailing?

**Shri A. P. Jain:** I understand the U.P. Government have started fairly extensive and large number of relief works.

#### Buckingham Canal

\*1412. **Shri T. B. Vittal Rao:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 78 on the 16th July, 1957, and state what precisely are the terms of reference of the Gokhale Committee which has been asked to inspect the Buckingham Canal in August, 1957?

**The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir):** The hon'ble member's attention is drawn to Resolution No. 3-IWT(44)56 dated 18-2-57 and 4-4-57 which were published in the official Gazette.

**Shri T. B. Vittal Rao:** May I know whether along with this committee any technical experts of Andhra and Madras Governments have been associated?

**Shri Humayun Kabir:** The Gokhale Committee has been appointed on an all-India basis. The Andhra Government and the Madras Government have carried out their own investigations, and when this committee visited that area, they had consultations with the representatives of these Governments.

**Shri T. B. Vittal Rao:** May I know if after getting the report there will be any further scrutiny of it or will the works be taken up as soon as it is received?

**Shri Humayun Kabir:** Which report does the hon. Member refer to?

**Shri T. B. Vittal Rao:** As soon as the Gokhale Committee submits its report, will the works be started immediately on it, or will it again be submitted for further scrutiny by another committee?

**Shri Humayun Kabir:** The work will be started as soon as possible after the receipt of the report, but where very large sums of money are involved running into crores, the hon. Member will appreciate that further examination may be necessary.

**Shri T. B. Vittal Rao:** Only Rs. 1.12 crores have been provided in the Second Plan for the extension of this canal. Will there be any scrutiny for that small amount also?

**Shri Humayun Kabir:** He is not probably aware that the proposal put up by the Andhra Government alone comes to Rs. 1.25 crores.

**Mr. Speaker:** What is the use of asking questions like this? A report is after all to advise. Can anybody ask what they will do after perusing the report?

**Shri Nagi Reddy:** The point is that after the report is received, it goes from department to department and then there is an extensive waste of time.

**Mr. Speaker:** At least the Minister must look into it. Gokhale cannot become the Minister. Only the Minister is responsible to this House. What is the use of hon. Members asking us to surrender our sovereignty? We have created so many autonomous bodies. Do they want another un-autonomous autonomous body. Hon. Members will always bear in mind that the autonomy and supremacy of this Parliament shall not be shared with any others. Therefore, we have

no right over the committee, while we can catch hold of the Minister, but he can say: you asked me not to look into this matter. Therefore, such questions may be avoided. We must strengthen this Parliament as much as possible. Will there be any delay? He must look into it.

**Shri T. B. Vittal Rao:** That is what I say.

**Mr. Speaker:** The hon. Member prescribes the time. Such questions lead us nowhere.

**Shri T. B. Vittal Rao:** I am soorry. Let me clarify the position. This has first been examined and inspected by the Andhra and Madras Government technical experts. Then again it has been referred to this committee. So, I am asking whether again their report will be referred to another committee, or the work will be started straightaway

**Mr. Speaker:** It largely depends on the report.

#### Scarcity Areas in Andhra Pradesh

\*1413. **Shri Venkatasubbalah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether financial aid was sought by the Andhra Pradesh Government for construction of medium sized projects in the scarcity areas of the State during 1957-58; and

(b) if so, whether any amount has been sanctioned?

**The Deputy Minister of Irrigation and Power (Shri Hathl):** (a) Yes, Sir.

(b) Rs. 30 lakhs.

**Shri Venkatasubbalah:** May I know which are the schemes which have been recommended by the State Government for financial aid?

**Shri Hathl:** Under the scarcity programme the State Government recommended 17 schemes. I have got the list but it is a long one. I shall supply it to the hon. Member if he wants. Otherwise, I shall read it if